

is fully disbursed or not will be known only after the financial year 1964-65 is over.

Pak Infiltration

114. { **Shri P. C. Borooah:**
Shri Pottakkatt:
Shri A. V. Raghavan:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether some new tribunals have been set up in Assam for adjudicating the cases of Pak infiltrants;

(b) if so, how many;

(c) the number of infiltrants deported since October, 1964; and

(d) the number of appeals placed before the tribunals against the quit India notices?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). Four Tribunals have been set up under the Foreigners (Tribunals) Order, 1964, which was issued on the 23rd September, 1964.

(c) and (d). The information is awaited from the State Government.

Gauhati Refinery

115. **Shri P. C. Borooah:** Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) the number of proposals received for bottling and distribution of liquid petroleum gas from Gauhati refinery;

(b) when a decision is likely to be taken on these offers; and

(c) what are the broad conditions of eligibility for allotment of the jobs to any Company?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) one.

(b) and (c). The question does not arise as the existing product pattern at Gauhati does not envisage the production of L.P.G.

Sapru Committee Report

116. { **Shri Prakash Vir Shastri:**
Shri Jagdev Singh
Siddhanti:
Shri P. C. Borooah:
Shri Hem Barua:
Shri Sidheshwar Prasad:

Will the Minister of **Education** be pleased to refer to the reply given to Unstarred Question No. 174 on the 9th September, 1964 and state:

(a) the decisions Government have since taken on the recommendations of the Sapru Committee; and

(b) the action taken in the light of the same?

The Minister of Education (Shri M. C. Chagla): (a) and (b). It has been decided to refer the Committee's main recommendation regarding transfer of University and Higher Education from the State List to the Concurrent List to the State Governments for ascertaining their views. The other recommendations mostly concerning the organisation and activities of the University Grants Commission are being referred to the Commission for comments.

Hindi Text Books

117. **Shri Yashpal Singh:** Will the Minister of **Education** be pleased to state:

(a) whether any complaint has been received from non-Hindi speaking States that the work of Hindi is being hampered due to dearth of Hindi text books;

(b) if so, from which States; and

(c) the arrangements made to see that such complaints are not repeated?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) and (c). Do not arise.